

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 239

Company Petition/149/2023

IN THE MATTER OF:
Kailash Chand & Anr.

... **Applicant/Petitioner**

Versus

SKD Comtech Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242 Comp. Act

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanyam Saxena & Adv. Nubair Alvi

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.04.2024.

Sd/-
(COURT OFFICER)